

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-1086(PB)/2020

IN THE MATTER OF:

Jammu & Kashmir Bank Ltd
Vs
Aman Hospitality Pvt Ltd

... Applicant/Petitioner
... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 23.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Appearance not marked
For the Respondent : Adv. Rajeev Mehra (Sr. Adv.), Adv. V. Anush Raajan,
Adv. Pradyumn Yadav

ORDER

Since we are taking another bench, the matter stands
adjourned to 27.09.2022

List the matter on 27.09.2022.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)